

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) 573.

(b) to (d). 235 candidates were recommended for appointment on the result of the written examination and the Personality Test.

(e) There were 185 vacancies, out of which 50 were reserved for Scheduled Castes and 21 for Scheduled Tribes.

(f) 3 Scheduled Caste candidates and 1 Scheduled Tribe candidate were amongst those recommended for appointment.

#### Compensation for Acquired Lands

1117. { Shri Sadhan Gupta:  
Shri S. M. Banerjee:  
Shri Prabhat Kar:

Will the Minister of Defence be pleased to state.

(a) the number of persons whose lands or other immovable properties were requisitioned for purposes of Defence Services in the territories which now form Pakistan during the Second World War;

(b) in how many such cases rent upto the 14th August, 1947 is still in arrears;

(c) whether it is proposed to pay such arrears of rent upto the 14th August, 1947 to persons entitled thereto and who have since migrated to India,

(d) how many such persons have applied for payment of arrears so far;

(e) the amount of arrears outstanding and payable to such persons, and

(f) the time by which such arrears will be paid to them?

The Deputy Minister of Defence (Sardar Majithia): (a) and (b). Not known as the relevant records are not available in India

(c) to (f). It is proposed to pay the dues of those persons whose properties were requisitioned and de-requisitioned before partition and who are now Indian nationals. The number of persons and the amount involved will be known only after the 28th February 1958 by which date the claimants have been invited to register their claims with the Director, Military Lands & Cantonments, New Delhi. The actual payment will be made after the registration and scrutiny of the claims are completed.

#### Age of Entry into Service

1118. Sardar Iqbal Singh: Will the Minister of Home Affairs be pleased to state:

(a) whether the University Seminar held at Hyderabad has recommended the reduction in the age of entry into Government service; and

(b) if so, the views of Government on this subject?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Government have no information.

(b) Does not arise

#### अस्पृश्यता

१११९. श्री क० मे० नारसीय : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि उन २५१ ग्रामों के नाम क्या हैं जिन में स्थित होटलों में अस्पृश्यता निवारण में मध्य प्रदेश के हरिजन सेवक संघ को सफलता मिली है और जिसका उल्लेख अनुसूचित जातियों तथा अनुसूचित प्राथम जातियों के आयुक्त की वर्ष १९५५ की रिपोर्ट के पृष्ठ १४५ पर किया गया है ?

गृह-कार्य उपमंत्री (श्रीमती शारदा) : 'होटलों' के स्थान पर 'होस्टलों' शब्द गलत छप गया है। गांवों के नाम अभी उपलब्ध नहीं हैं। यह सूचना एकत्र की जा रही है और प्राप्त होते ही वह समा-पत्र पर रक दी जायेगी।